

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:5111
ANSWERED ON:27.04.2010
PULSES AT SUBSIDISED RATE
Dhruvanarayana Shri R.

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the scheme of the Government to provide pulses to the States at subsidised rate for distribution through the Public Distribution System has received a poor response;
- (b) if so, the details thereof and the reasons therefor indicating the quantity allocated and lifted, State-wise;
- (c) whether the States have complained about the expenditure involved in the processing/upgradation of said pulses making it unviable; and
- (d) if so, the details thereof and the reaction of the Government thereto?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS)

(a) & (b): As the scheme was approved only in November 2008, progress was limited in 2008-09. However in 2009-2010 the four agencies viz PEC, MMTC, STC and NCCF have supplied more than 2.50 lac tonnes of imported pulses to 9 States namely West Bengal, Tamil Nadu, Kerala, Maharashtra, Haryana, Himachal Pradesh, Uttar Pradesh, Rajasthan and Andhra Pradesh. State wise details are given in Annexure.

(c) & (d): Some of the State Governments such as Assam, West Bengal and Punjab has requested for supply of processed pulses. It has been decided that the requirement of processing of pulses may be arranged mutually between the State Governments and the PSUs concerned.